Annexure-1 to Circular No. IBBJCTRP/47/2021 dated 24.11.2021 Name of the corporate debtor: Mis. Drish Shors Limited; Date of commencement of CHRP: 12.08.2022 (received on 13.08.2022) NCLT order C. P. (LE) No. 2290/SCHDHRV/2021 dated 12.82.3022 (received on 13.08.2022) List of secured financial credition belonging to any class of creditions

(Amount in ₹)

Amount of claim admitted Claim	Amount covered by security interest	Amount covered by guarantee	party?	% of voting share in CoC	of continge nt claim	any mutual dues, that may be set- off	not admitted	claim under verificati on	
admitted claim	security interest	covered by guarantee	related party?	% of voting				verificati on	
admitted claim	security interest	covered by guarantee	related party?		nt claim	be set- off			
	interest	guarantee	party?	share in CoC					
₹ 1,217,445,074.00 Section 5		_							
₹ 1,217,445,074.00 Section 5	(8) As per Enclosure 1								
₹ 1,217,445,074.00 Section 5	(8) As per Enclosure 1								
		U	No	100.00%	0	0	₹ 4,819,516.30	0	
	NIL								
		NIL	NIL	NIL	NIL	NIL	NIL NIL	, NIL	, NIL

Details of Security interest, if any, in respect of such claim						
Security	Particulars Particulars					
Principal	For WCL Hypothecation of –					
	Stocks & Book Debts (Present and Future) at whichever location					
	For Term Loan					
	Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building					
	LC LOC raw material Pledge of TDRs @ 10%					
Collateral for all limits for term loan and working	(i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1					
capital limits/ PC/ FC/ FITLs (i.e. for the entire						
exposure of the company on the Bank of India)						
	(ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2					
	(iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company					
	Nalagarh UNIT-1					
	(iv)) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2					
	(v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3					
	(b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5)					
	(vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.					
	(vii) Pledge of TDR as security of Face value Rs. 1.57 crore.					
	(ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).					
Total Principal + Collateral	Rs. 72.31 Crores					